BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

NINTH REPORT

(Presented on 2-12-1980)

The Business Advisory Committee held a sitting on Tuesday, 2 December, 1980.

2. The Committee recommend the allocation of time to the following items of business as shown against each:---

(1) The Air (Prevention and Control of Pollution) Bill, 2 hours 1980.

(Consideration and passing)

(2) The Rampur Raza Library (Amendment) Bill, 1980, 1 hour as passed by Rajya Sabha.

(Consideration and passing)

- (3) The Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, as passed by Rajya Sabha. (Consideration and passing)
- (4) The Anti-Apartheid (United Nations Convention) Bill, 2 hours 1980.

(Consideration and passing)

- (5) The Eyes (Authority for use for Therapeutic Purposes) Bill, 1980. (Consideration and passing)
- (6) The Jute Companies (Nationalisation) Bill, 1980. 3 hours.
 (Consideration and passing)
- (7) The Victoria Memorial (Amendment) Bill, 1980.
 (Consideration and passing)
- (8) The Coal Mines Labour Welfare Fund (Amendment) Bill, 1980.

(Consideration and passing)

- (9) The Chit Funds Bill, 1980
 (Reference to Select Committee)
 May be disposed of without discussion.
- (10) The Visva-Bharati (Amendment) Bill, 1978.

(Motion for concurrence in recommendation of Rajya Sabha for reference of the Bill to Joint Committee). May be disposed of

without discussion.

- (11) Discussion and voting on the Supplementary Demands for Grants (General) for 1980-81.
- (12) Discussion on the motion by Shri B. V. Desai and Shri M. M. A. Khan regarding communal riots in the country.
- (13) Discussion on the motion by Shri Chitta Basu regarding remunerative prices to farmers for their agricultural produce.

4 hours (from 2 P.M. to 6 P.M. on Wednesday, 3 December, 1980)

3 hours

4 hours (from 2 P.M. to 6 P.M. on Thursday, 11 December, 1980)

NEW DELHI;

December 2, 1980 Agrahayana 11, 1902 (Saka)

BAL RAM JAKHAR, Chairman

Business Advisory Committee.

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